

*Report of Business
Advisory Committee*

Shri Tyagi (Dehra Dun): Will this statement be circulated?

Mr. Speaker: It will be circulated. Then, it may be placed on the Table of the House.

Shri Morarji Desai: I place both the versions in English and Hindi on the Table of the House. [*Placed in Library. See No. LT-798/63*].

12.04 hrs.

PAPERS LAID ON THE TABLE

COLLIERY CONTROL (AMENDMENT)
ORDER

The Minister of Mines and Fuel (Shri K. D. Malaviya): I beg to lay on the Table a copy of the Colliery Control (Amendment) Order, 1962, published in Notification No. GSR. 1672 dated the 8th December, 1962, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [*Placed in Library. See No. LT-799/63*].

MINERAL CONCESSION (FIRST AMENDMENT) RULES

The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajar-navis): I beg to lay on the Table a copy of the Mineral Concession (First Amendment) Rules, 1963, published in Notification No. GSR. 104 dated the 19th January, 1962, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [*Placed in Library. See No. LT-800/63*].

ESTIMATES COMMITTEE

FOURTEENTH AND FIFTEENTH REPORTS

Shri Dasappa (Bangalore): I beg to present the following Reports of the Estimates Committee:

(1) Fourteenth Report on action taken by Government on the recommendations contained in the under-mentioned reports of the

Estimates Committee (Second Lok Sabha) on the Ministry of Information and Broadcasting:

(i) Hundred and Fifty-Eighth Report on Secretariat, Directorate of Advertising and Visual Publicity, Directorate of Field Publicity and Song and Drama Division,

(ii) Hundred and Fifty-Ninth Report on Films,

(iii) Hundred and Sixtieth Report on Office of the Registrar of Newspapers for India, Research and Reference Division and Photo Division.

(2) Fifteenth Report on action taken by the Planning Commission on the recommendations contained in the Twenty-First Report (Second Lok Sabha) on the Planning Commission.

PANEL OF CHAIRMEN

Mr. Speaker: I have to inform the House that under sub-rule (1) of rule 9 of the Rules of Procedure and Conduct of Business, I nominate the following Members on the Panel of Chairmen:

1. Shrimati Renu Chakravartty,
2. Shri Surendranath Dwivedy,
3. Shri M. Thirumala Rao,
4. Shri R. K. Khadiikar, and
5. Dr. Sarojini Mahishi.

12.06 hrs.

MOTION RE: TWELFTH REPORT
OF BUSINESS ADVISORY COM-
MITTEE.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move:

"That this House agrees with the Twelfth Report of the Business Advisory Committee present-